GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3429 ANSWERED ON:30.08.2013 VIOLATION OF RBI GUIDELINES Bhagora Shri Tarachand

Will the Minister of FINANCE be pleased to state:

- (a) whether foreign multinational pharmaceutical companies are violating Reserve Bank of India (RBI) guidelines on balance of payment on their net inflow/outflow of foreign exchange; and
- (b) if so, the details thereof and reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J.D. SEELAM)

(a) & (b): No such case has come to the notice.